

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Excise Appeal No. 85724 of 2019

(Arising out of Order-in-Appeal No. NSK/EXCUS/000/APPL/291/17-18 dated 30.08.2018 passed by the Commissioner of GST & CX (Appeals), Nashik.)

Shri Vijay Kumar Jindal

.....Appellant

VERSUS

Commissioner of CGST & Central Excise, NashikRespondent

APPEARANCE:

Shri Ashok Singh, Advocate for the Appellant

Shri Ranjan Kumar, Assistant Commissioner, Authorised Representative for the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

Date of Hearing: 20.01.2026

Date of Decision: 12.03.2026

The appeal is allowed. For order, see order in Excise Appeal No. 85722 of 2019.

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Prasad